

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 242 OF 2019 &
IA NOS. 1261 & 1260 OF 2019

Dated : 23rd July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

PTC India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv
Mr. Ravi Kishore
Ms. Purna Singh
Mr. Rajshree Chaudhary
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Deepak Khurana
Mr. Tejasv Anand
Ms. Priyanka M. P. for R-2

ORDER

Admit. Issue urgent notice to Respondents, except Respondent No. 2 returnable on 25.07.2019. Dasti, in addition, is permitted.

We have heard learned senior counsel for Appellant on stay application at length and we have also heard learned senior counsel for Respondent No. 2 for some time.

List the IA No. 1261 of 2019 for further hearing on **25.07.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj